

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4405

ANSWERED ON:20.02.2014

DAMS UNDER CONSTRUCTION

De Dr. Ratna;Gaddigoudar Shri P.C.;Singh Shri Pashupati Nath

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total number of dams in each State across the country, and the details of dams lying under-utilised State-wise;
- (b) the reasons therefor and the action taken thereon;
- (c) the details of dams under construction, the proposed completion time and the storage capacity of those dams, dam-wise;
- (d) the funds projected in the budget and spent so far, dam-wise during the last five years;and
- (e) the reasons for unspent allocations in the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABIAZAD)

(a)&(b) As per information available, on the basis of the information provided by the State Government, the total number of completed dams in each State across the country as on 31.12.2013 is 4842, as per details at Annexure-I. A bulk of dams are owned by the State Governments. Execution, maintenance and operation of dams including utilization lies with the dam owners. The State Governments prepare operation tables of their dams for optimum utilization of reservoir storages.

(c) &(d) Water being a state subject, the planning, execution, operation and maintenance of all water resources projects are carried out by the State Governments from their own resources as per their requirements and priorities. Ministry of Water Resources provides central assistance under Accelerated Irrigation Benefit Programme (AIBP) to the State Governments in order to expedite completion of ongoing projects, including construction of projects having dams/ reservoirs as a component. The details of expenditure incurred during the period 2007-08 to 2011-12, storage capacity and the likely completion year as proposed by the States in Memorandum of Understanding (MOU) of the irrigation projects having dams/barrages as a component, which are assisted under AIBP by Central Government are given at Annexure-II.

(e) The reasons for unspent allocations may be attributed to various factors like land acquisition, court cases, administrative reasons, force majeure etc. as the case may be.